RAJYA SABHA

Crime Head	Number of	incidents reported	Persons arrested
Rape		137	196
Molestation of women		157	183
Theft		4994	1853
TOTAL:		5497	2460

NCW Inquiry into police atrocities in Agra

- 2262. SHRI KRIPAL PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the National Commission for Women had conducted a statutory inquiry into the matter of alleged police atrocities on women in Kazipare (Agra);
 - (b) if so, what are findings/recommendations of the Inquiry Committee; and
 - (c) the action taken on the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) Yes, Sir.

- (b) The Commission, *inter alia*, found that certain officials of the district level had handled the situation negligently. The Commission recommended disciplinary action against district level officials, payment of compensation to victims of this incident, relief to family of those who lost their family members, etc.
- (c) The recommendations have been sent to the State Government for appropriate action. The State Government has paid relief/financial assistance of Rs. 4,72,500/- to twenty affected families.

Theft in Kalkaji Temple, Delhi

- † 2263. SHRIMATI SAVITA SHARDA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether recently ornaments decorated with gems were stolen from Kalkaji Temple of the capital;

[†] Original notice of the question was received in Hindi.